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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.142/ BB/2017	-	For filing ROC report	252(1)	Saraansh Software Solutions Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUDARSHAN ROOPASHEKHA ADVOCATES 9845012379	Petitioner	 Sudarshan Roopashanka

ORDER

Counsel for Petitioner is present. Matter is listed today for report of ROC.
Report from ROC is not received. Time extended till 13/12/2017.



Member (T)



Member (J)